

**L.I.C.**

**1869. Shri Hari Vishnu Kamath:** Will the Minister of Finance be pleased to state:

(a) whether the General Council of the Federation of the Life Insurance Corporation of India Class I Officers' Association has submitted a representation for redress of certain grievances and consideration of certain demands;

(b) if so, the details thereof; and

(c) the action taken thereon?

**The Minister of Finance (Shri T. T. Krishnamachari):** (a) The Federation has forwarded to Government a copy of their letter to the Chairman, Life Insurance Corporation, containing their demands;

(b). The demands relate to (i) revision of pay scales, (ii) revision of dearness allowance, (iii) grant of bonus and (iv) grant of house-rent allowance.

(c). The matter is being considered by the Corporation in consultation with Government.

**General Manager, Jay Engineering Co., Ltd.**

**1870. Shri D. D. Mantri:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that a penalty of Rs. 25,000 has been imposed on the General Manager of M/s. Jay Engineering Co. Ltd., for violation of foreign exchange regulations by the Company;

(b) who are the other directors of the company, whose residences or offices were searched; and

(c) the action taken against them?

**The Minister of Finance (Shri T. T. Krishnamachari):** (a) A personal penalty of Rs. 25,000 was imposed under the provisions of the Sea Customs Act, on the General Manager of the Company as person concerned in

the offence of under-invoicing of goods, and their importation without an appropriate import Trade Control licence.

(b) The residences of the Directors of the Company were not searched.

(c) Does not arise.

**'C' Power Station**

**1871. { Shri D. C. Sharma:  
Shri D. D. Mantri:**

Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that the 'C' power station in Delhi has not been working satisfactorily for quite some time;

(b) if so, the steps taken or proposed to be taken to give it a thorough check up; and

(c) whether any other fresh order for the supply of machinery has been placed with the Japanese Firm which supplied the equipment installed in this Power Station?

**The Minister of Irrigation and Power (Dr. K. L. Rao):** (a) The 'C' Power Station (Indraprastha Power Station) was closed down from the 7th November, to 4th December, 1964 for check up and overhaul. The overhauling was undertaken as vibrations beyond the permissible limits were noticed in the Turbo-Generator of the Plant firstly in the month of March and then again in August, 1964;

(b) A thorough check up was undertaken by the suppliers of the plant viz. M/s. Mitsubishi Shoji Kaisha Ltd., during the period from 7th November, 1964 to the 4th December, 1964, when the plant was re-commissioned. The plant is under guarantee for a period of three years and any defects, which may be noticed during this period, are to be attended to by the suppliers.